

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 3040
TO BE ANSWERED ON 05th DECEMBER, 2016

GRIEVANCES OF FDDI STUDENTS

3040. SHRI C.R. PATIL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether a meeting was recently held with the representatives of HRD, IGNOU, etc. to decide the future of Footwear Design and Development Institute (FDDI) students affected by invalid degree controversy;
- (b) if so, the details and the outcome of the said meeting; and
- (c) the steps taken/being taken by the Government to address the grievances of the affected students?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) to (c): Madam, an inter-ministerial meeting was held on 22nd April, 2016 to resolve the issue of valid degrees to FDDI students. As per the decision taken in the said meeting, a proposal for grant of "Deemed to be University" has been sent to UGC.
